

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14246/2010

(From the judgement and order dated 29/01/2010 in DBCSA No. 80/2010  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

DHOOPARAM(D) TR.LRS.& ORS.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 24/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI  
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Mr. Bramha Nand Sharma,adv.  
Mr. Ajayender S.,Adv.  
Mr. Arun Rathi,Adv.  
Mr. S.N.Sharma,Adv.  
Mr. Sushant Singh,Adv.  
Mrs. Roopali Bajwal,Adv.  
Mr. Arun Kumar Beriwal,Adv.

For Respondent(s) Mr. Irshad Ahmad,Adv.  
Mr. R. Gopalakrishnan ,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Perused the letter.

The matter is adjourned.

[SUMAN WADHWA]  
COURT MASTER

[VINOD KULVI]  
COURT MASTER